NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

UNDER SECTION

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
\ \	CADSSOFTWARE and 7 other	DSIVAKWITK	St.
Z-	A.m. Sindharen	Crossed for Passinin	23-1-18 Im don

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request for hearing submissions. Put up on 22.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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